

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. C.P.(IB) -173(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2024**

**NAME OF THE PARTIES: Cs Sunil Nanal Liquidator For M/S.
Dafater Consultants Private Limited**

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Surekha Yadav a/w Adv. Avinash R. Khanolkar appeared for the
Petitioner. At the request of the Counsel for the Petitioner, list the matter
on **12.07.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

17.05.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)